

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2018

DATE OF HEARING 15.11.2018

| Sr. No. | Application /R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
|---------|---------------------------|------------------------|---|---------------|
| 1 | 1077871/34 | Opp. No. AMD-187451 | Rajendra Kumar Makhija, Kota V/s L. R. Swami & Co., Chennai / Raja Rajeshwari Match Works, Tamilnadu | 11.00 a.m. |
| 2 | 1077726/05 | Opp. No. AMD-192371 | Subhashchandra V. Purohit, Ahmedabad / Gujarat Terce Laboratories Limited, Ahmedabad V/s Sun Pharmaceuticals Industries Ltd., Mumbai | 11.00 a.m. |
| 3 | 1076815/03 | Opp. No. AMD-228057 | H. K. Acharya & Company, Ahmedabad / Vishwas Narpatlal Adani, Ahmedabad V/s Tradesafe, Jamnagar / Gayatri Chemicals, Ahmedabad | 11.00 a.m. |
| 4 | 1071624/03 | Opp. No. AMD-194266 | Tradesafe, Jamnagar / Hemlata M. Shah, Vadodara V/s Delhi Registration Services, Delhi / Khatri Products (India), Udaipur | 11.00 a.m. |
| 5 | 1011853/30 | Opp. No. AMD-208798 | G. D. Bansal & Associates, Jaipur / M/s. Parag Pouches, Jodhpur V/s | 11.00 a.m. |

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| | | | M/s. G. S. Rijhwani & Co., Mumbai / M/s. Natraj Food Products, Ajmer | |
| 6 | 1022525/16 | Opp. No. AMD-734565 | Icenet,Net Limited, Ahmedabad V/s V. Veeraraghavan Advocate, Chennai / The Institute of Chartered Financial Analysts of India, Hyderabad | 11.00 a.m. |
| 7 | 988833/05 | Opp. No. AMD-225090 | Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad V/s Mangla Registration Service, Delhi / Panacea Biotech Ltd., New Delhi | 11.00 a.m. |
| 8 | 1070414/30 | Opp. No. AMD-164013 | Balchandra A. Soni, Vadodara / Sanjay Mukundrao Shete, Baroda V/s Y. J. Trivedi & Co., Ahmedabad / Chetna Restaurant, Ahmedabad | 11.00 a.m. |
| 9 | 1086161/05 | Opp. No. AMD-169236 | Indo Overseas Trade Marks Co., Ahmedabad / M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad V/s Glaxosmithkline Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 10 | 1077953/30 | Opp. No. AMD-234808 | Tradesafe, Jamnagar / Dilipkumar Hiralal Shah, Banaskantha V/s Jatin Y. Trivedi, Ahmedabad / Banaskantha District Co-Op. Milk Producers' Union Ltd., Palanpur | 11.00 a.m. |
| 11 | 1215947/30 | Opp. No. AMD-205152 | Rajesh R. Soni & Assocaites, Ahmedabad / Abdulrajak K. Kashmani, Godhara V/s | 11.00 a.m. |

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| | | | Delhi Registration Services, Delhi / Sona Spices Private Limited, Chandigarh | |
| 12 | 1040469/11 | Opp. No. AMD-230147 | J. T. Trivedi & Associate, Ahmedabad / Bharatbhai Babaldas Patel, Ahmedabad V/s The Calcutta Trade Mark Co., Delhi / Plaza Sales Corporation, Delhi | 11.00 a.m. |
| 13 | 1085033/05 | Opp. No. AMD-169409 | G. D. Bansal, Jaipur / Yogesh Sharma, Jaipur V/s Jasani & Company, Rajkot / Medicare Hygiene Private Limited, Ahmedabad | 11.00 a.m. |
| 14 | 1152729/07 | Opp. No. AMD-215922 | Tradesafe, Jamnagar / Narshibhai P. Patel, Ahmedabad V/s Arora Registration Service, Amritsar / Aggarwal Rubber Mills, Jalandhar | 11.00 a.m. |
| 15 | 1152729/07 | Opp. No. AMD-217905 | Tradesafe, Jamnagar / Narshibhai P. Patel, Ahmedabad V/s Mahtta & Co., Ludhiana / Pooja Machines Pvt. Ltd., Pathankot | 11.00 a.m. |
| 16 | 696056/05 | Opp. No. AMD-196383 | R. R. Shah & Co., Ahmedabad / Smt. Hansagauri Himmatlal Ganatra, Ahmedabad V/s V. Veeraraghavan Advocate, Madras / Apex Laboratories Ltd., Chennai | 02.15 p.m. |
| 17 | 1072066/19 | Opp. No. AMD-166420 | G. D. Bansal, Jaipur / R. Deepak Nathan, Jaipur V/s D. P. Ahuja & Co., Calcutta / Sarda Plywood Industries Limited, Kolkata | 02.15 p.m. |

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| 18 | 1065854/30 | Opp. No. AMD-193948 | H. K. Acharya & Co., Ahmedabad / Manharlal Ramjibhai Zalriya, Morbi V/s W. S. Kane & Co., Mumbai / Patel Traders, Burhanpur | 02.15 p.m. |
| 19 | 1037899/30 | Opp. No. AMD-195054 | D. C. Dani Dani & Associates, Ahmedabad / Patel Jayantibhai Ishwarlal, Unjha V/s Unoin Trade Mark Company, New Delhi / Shree Rajmoti Industries, Rajkot | 02.15 p.m. |
| 20 | 474897/30 | Opp. No. AMD-244343 | Bhagwati Flour Milling Pvt. Ltd., Ahmedabad V/s Tradesafe, Jamnagar / Shri Bhagwati Floor Mills Private Limited, Ahmedabad | 02.15 p.m. |
| 21 | 1051149/21 | Opp. No. AMD-164545 | Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Ashoka Trade Marks Co., New Delhi / N. J. Industries, New Delhi | 02.15 p.m. |
| 22 | 1035989/08 | Opp. No. AMD-723457 | Ajanta India Limited, Morbi V/s Law & Prudence, Mumbai / R. S. Champalal Vijaychand Sariya H.U.F., Mumbai | 02.15 p.m. |
| 23 | 1101835/33 | Opp. No. AMD-193551 | Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai | 02.15 p.m. |

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| 24 | 1101812/10 | Opp. No. AMD-194794 | Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai | 02.15 p.m. |
| 25 | 1164749/30 | Opp. No. AMD-728374 | M/s. Ajanta India Ltd., Morbi V/s M/s. Taj Trade Mark Agency, Agra / M/s. Ajanta Dairy, Agra | 02.15 p.m. |
| 26 | 1164749/30 | Opp. No. AMD-727738 | M/s. Ajanta India Ltd., Morbi V/s M/s. Amarjit & Associates, New Delhi / M/s. Ajanta Products Company, New Delhi | 02.15 p.m. |
| 27 | 1105962/03 | Opp. No. AMD-166130 | M/s. Ajanta India Ltd., Morbi V/s Balsara Hygiene Products Ltd., Mumbai | 02.15 p.m. |
| 28 | 1105962/03 | Opp. No. AMD-167174 | Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s Jasani & Company, Rajkot / Goran Pharma Pvt. Ltd., Sihor | 02.15 p.m. |
| 29 | 1105962/03 | Opp. No. AMD-167182 | Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s Jasani & Company, Rajkot / Parag Perfumes, Sihor | 02.15 p.m. |
| 30 | 896758/11 | Opp. No. AMD-250915 | Tradesafe, Jamnagar / Ashok Home Appliances Pvt. Ltd., Rajkot V/s Anand & Anand, New Delhi / Skol Breweries Ltd., Bangalore | 02.15 p.m. |

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| 31 | 1729718/30 | Opp. No. AMD-757845 | G. D. Bansal & Associates, Jaipur / Kamal Kumar, Kota V/s MKC & Associates, Kolkata / Soongadhi Tea Industries Pvt. Ltd., Kolkata | 02.15 p.m. |
| 32 | 1178602/29 | Opp. No. AMD-179167 | Ashok Kumar Sharma, Jaipur / Subhash Achar Factory, Sriganganagar V/s Vermaji & Company, Kanpur / Shivam Masala (p) Ltd., Kanpur | 02.15 p.m. |
| 33 | 1165379/25 | Opp. No. AMD-226183 | Ratndeeep Enterprise, Ahmedabad V/s M. J. Chawala, Ulhasnagar / Kim-Sim Creation, Mumbai | 02.15 p.m. |
| 34 | 1507829/41 | Opp. No. AMD-729276 | Mr. Ravi Kapoor, Ahmedabad / M/s. Mudra Communications Private Limited, Mumbai V/s M/s. Shreeji Consultant, Ahmedabad / M/s. Mudra Computer Education, Ahmedabad | 02.15 p.m. |
| 35 | 1710614/03 | Opp. No. AMD-764347 | Indus, Ahmedabad / Kalusingh Rathod, Jaipur V/s Shama Mehndi Products, Ahmedabad | 02.15 p.m. |
| 36 | 2095380/41 | Opp. No. AMD-805176 | G. D. Bansal & Associates, Jaipur / Jagan Raj Professional Studies Pvt. Ltd., Jaipur V/s Anand & Anand, New Delhi / Quantum Securities Pvt. Ltd., New Delhi | 02.15 p.m. |

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| 37 | 692279/29 | Rect. No. AMD-260985 | S. Majumdar & Co., Calcutta / Ellora Time Pvt. Ltd., Morbi V/s Elloras Bakers & Confectioners, Dehradun | 02.15 p.m. |
| 38 | 1385466/05 | Opp. No. AMD-246712 | H. K. Achrya & Co., Ahmedabad / Rajesh Kishorbhai Gopani, Gandhinagar V/s ALG India Law Offices, New Delhi / ZYG Pharma Pvt. Ltd., Mumbai | 02.15 p.m. |
| 39 | 1689500/05 | Opp. No. AMD-756017 | G. D. Bansal , Jaipur / Radheshyam Bhati, Jodhpur V/s Ajay Sahni, New Delhi / Microtex International Pvt. Ltd., Delhi | 02.15 p.m. |
| 40 | 1374126/07 | Opp. No. AMD-247608 | Tradesafe, Jamnagar / Arvindbhai Jamnadas Fuletra, Rajkot V/s Arjun T. Bhagat & Co., Mumbai / Anjali Products, Mumbai | 02.15 p.m. |

DATE OF HEARING 19.11.2018

| Sr. No | Application/ R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
|-------------------|--------------------------------------|---------------------------|--|---------------|
| 1 | 1075380/32 | Opp. No. AMD-169398 | Mr. Prakash Javaria Advocate, Udaipur / M/s. Mewar Soda Water Factory, Udaipur V/s M/s. Lall & Sethi, New Delhi | 11.00 a.m. |

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| 2 | 1108427/05 | Opp. No. AMD-228354 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Meghmani Organics Limited, Ahmedabad V/s M/s. Shalina Laboratories Pvt. Ltd., Mumbai | 11.00 a.m. |
| 3 | 1121997/31 | Opp. No. AMD-139855 | Haji Ikram Haji Yunus Kangada, Rajkot / Prathiba M. Singh Advocate, New Delhi V/s Zee Telefilms Limited, Mumbai | 11.00 a.m. |
| 4 | 1121997/31 | Opp. No. AMD-139373 | Haji Ikram Haji Yunus Kangada, Rajkot / Prathiba M. Singh Advocate, New Delhi V/s Hiral C. Joshi, Mumbai / Shree Venkateshwara Pan Masala Industries Pvt. Ltd., Kolhapur | 11.00 a.m. |
| 5 | 1121997/31 | Opp. No. AMD-139372 | Haji Ikram Haji Yunus Kanagada, Rajkot V/s Hiral C. Joshi, Mumbai / Rajendra Babulal Malu, Jaysingpur | 11.00 a.m. |
| 6 | 1032404/05 | Opp. No. AMD-194301 | Tradesafe, Ahmedabad / enith Healthcare Limited, Ahmedabad V/s Vishesh & Associates, Mumbai / Shivkumar Shankarrao Thakur, Pune | 11.00 a.m. |
| 7 | 1057390/30 | Opp. No. AMD-202113 | Jatin Y. Trivedi, Ahmedabad / Rasna Limited, Ahmedabad V/s R. K. Dewan & Co., Mumbai / Shamlal Khemchand Agarwal, Pune | 11.00 a.m. |

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| 8 | 1105972/05 | Opp. No. AMD-191606 | Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad V/s Franco-Indian Pharmaceutical Pvt. Ltd., Mumbai | 11.00 a.m. |
| 9 | 1035290/05 | Opp. No. AMD-711452 | Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Saikrishna & Associates, Noida | 11.00 a.m. |
| 10 | 1067460/05 | Opp. No. AMD-167873 | Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 11 | 1198920/05 | Opp. No. AMD-234501 | D. C. Dani & Associates, Ahmedabad / Jivrambhai Jethabhai Chaudhri, Mehsana V/s D. P. Ahuja & Co., Calcutta | 11.00 a.m. |
| 12 | 1107483/24 | Opp. No. AMD-175732 | Superfastaction Registration Service, Surat / Pradeep Kumar Binnani, Surat V/s Arjun T. Bhagat & Co., Mumbai / National Printing Works, Calcutta | 11.00 a.m. |
| 13 | 1124423/10 | Opp. No. AMD-232702 | H. K. Acharya & CO., Ahmedabad / Shree Umiya Surgical Pvt. Ltd., Ahmedabad V/s P. K. Arora, Agra / Romsons Scientific & Surgical Ind. Pvt. Ltd., Agra | 11.00 a.m. |

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| 14 | 1124423/10 | Opp. No. AMD-233632 | H. K. Acharya & Co., Ahmedabad / Shree Umiya Surgical Pvt. Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon | 11.00 a.m. |
| 15 | 1123277/05 | Opp. No. AMD-168560 | Jatin Y. Trivedi, Ahmedabad / Gujarat Medicraft Pvt. Ltd., Ahmedabad V/s Ranjan Narula, Haryana | 11.00 a.m. |
| 16 | 1146211/09 | Opp. No. AMD-191074 | International Trade Marks Bureau, Mumbai / Secur Moters Limited, Udaipur V/s Madamser & Co., Delhi / Mex Switchgears Pvt. Ltd., Jalandhar | 02.15 p.m. |
| 17 | 1168511/05 | Opp. No. AMD-192253 | Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon | 02.15 p.m. |
| 18 | 1195784/03 | Opp. No. AMD-719467 | Jatin Y. Trivedi, Ahmedabad / Daxal Cosmetics Pvt. Ltd., Ahmedabad V/s S. K. Trademarks Co., Delhi / Sunder Chemical & Aggarbati Works Limited, Delhi | 02.15 p.m. |
| 19 | 1196434/30 | Opp. No. AMD-193618 | D. C. Dani & Associates, Ahmedabad / Patel Amritlal Bhikhabhai, Unjha V/s Delhi Registration Services, Delhi / Assam Supari Traders, Delhi | 02.15 p.m. |

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| 20 | 1155231/06 | Opp. No. AMD-187645 | Tradesafe, Jamnagar / Bhai Ravi Bhai Kanji Bhai Patel, Jamnagar V/s Madamser & Co., Delhi / Mex Swichgears Pvt. Ltd., Jalandhar | 02.15 p.m. |
| 21 | 1159652/23 | Opp. No. AMD-203656 | Tradesafe, Jamnagar / Siddhnath Thread Pvt. Ltd., Ahmedabad V/s Chandrakant M. Joshi, Mumbai / Kewal Kiran Clothing Pvt. Ltd., Mumbai | 02.15 p.m. |
| 22 | 1032442/30 | Opp. No. AMD-199209 | Indus, Ahmedabad / Hotel Hilltone Pvt. Ltd., Sirohi V/s Anand & Anand, New Delhi | 02.15 p.m. |
| 23 | 1158821/30 | Opp. No. AMD-178271 | Brahmbhatt & Associates, Ahmedabad / Ambalal Lalludas Patel, Unjha V/s Delhi Registration Services, Delhi / Bhagwan Kirana Company, Delhi | 02.15 p.m. |
| 24 | 1107239/30 | Opp. No. AMD-229541 | M/s. H. Chem Industries, Vadodara V/s M/s. Delhi Registration Service, Delhi / M/s. Sona Spices Pvt. Ltd., Chandigarh | 02.15 p.m. |
| 25 | 1105973/05 | Opp. No. AMD-191605 | Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad V/s Franco-Indian Pharmaceutical Pvt. Ltd., Mumbai | 02.15 p.m. |

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| 26 | 948878/05 | Opp. No. AMD-229556 | K. C. Patel & Co., Ahmedabad / Eden Healthcare (p) Ltd., Ahmedabad V/s Tradesafe, Ahmedabad / Cadila Pharmaceutical Limited, Ahmedabad | 02.15 p.m. |
| 27 | 948878/05 | Opp. No. AMD-230035 | K. C. Patel & Co., Ahmedabad / Eden Healthcare (p) Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Gurgaon | 02.15 p.m. |
| 28 | 1097207/05 | Opp. No. AMD-164280 | United Overseas Trade Mark Co., New Delhi / Gulraj Vaswani, Jaipur V/s Jasani & Company, Rajkot / Kaveri Hotels Pvt. Ltd., Rajkot | 02.15 p.m. |
| 29 | 1097209/07 | Opp. No. AMD-170107 | United Overseas Trade Mark Co., New Delhi / Gulraj Vaswani, Jaipur V/s Jasani & Company, Rajkot / Kaveri Hotels Pvt. Ltd., Rajkot | 02.15 p.m. |
| 30 | 1070750/31 | Opp. No. AMD-728857 | Sharad Agrawal, Jodhpur / Manoj Sancheti, Jodhpur V/s The Kottay, Kanpur / Harish Kumar, Kanpur | 02.15 p.m. |
| 31 | 1110074/05 | Opp. No. AMD-163410 | K. C. Patel & Co., Ahmedabad / Parth Parenteral Pvt. Ltd., Kalol V/s Cadila Pharmaceuticals Ltd., Ahmedabad | 02.15 p.m. |

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| 32 | 1683273/30 | Opp. No. AMD-741036 | G. D. Bansal & Associates, Jaipur / Shri Shanker Gauri Agro Products Pvt. Ltd., Rajasthan V/s P.C.N. Raghupathy, Chennai / S. Ponnusamy Gounder & Co., Tamilnadu | 02.15 p.m. |
| 33 | 2287103/05 | Opp. No. AMD-817933 | Jignesh K. Majithiya, Rajkot / Smt. Heenaben Jitendrabhai Kariya, Rajkot V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad | 02.15 p.m. |
| 34 | 1995848/05 | Opp. No. AMD-799269 | G. D. Bansal & Associates, Jaipur / Manish Agarwal, Jaipur V/s Vishesh & Associates, Mumbai / Alkem Laboratories Limited, Mumbai | 02.15 p.m. |
| 35 | 2025277/05 | Opp. No. AMD-784386 | Finecure Pharmaceuticals Ltd., Ahmedabad V/s U. G. Parulkar, Mumbai / Cipla Limited, Mumbai | 02.15 p.m. |
| 36 | 2026713/03 | Opp. No. AMD-888454 | Dinesh & Co., Mumbai / Rakesh Kumar Gupta, Karauli V/s Manoj Jain Advocate, Jaipur / Oswal Soap Factory, Jaipur | 02.15 p.m. |
| 37 | 2037192/44 | Opp. No. AMD-874373 | Hemal P. Shah, Ahmedabad / Mrs. Payal K. Limbachiya, Ahmedabad V/s Suresh & Co., Mumbai / Bhola Welcare Private Limited, Mumbai | 02.15 p.m. |

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| 38 | 2125713/05 | Opp. No. AMD-837440 | Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad V/s S. Singh & Associates, Delhi / M/s. Genesis Biotec Inc., Chandigarh | 02.15 p.m. |
| 39 | 1787997/30 | Opp. No. AMD-780600 | H. K. Acharya & Co., Ahmedabad / Shri Tarun Champaklal Shah, Surat V/s Y. J. Trivedi & Co., Ahmedabad / Jivraj Tea Limited, Surat | 02.15 p.m. |
| 40 | 2188330/05 | Opp. No. AMD-812610 | G. D. Bansal & Associates, Jaipur / Doctor Medisciences India (p) Ltd., Jodhpur V/s DJS Legal, New Delhi / Ranbaxy Laboratories Ltd., Haryana | 02.15 p.m. |

DATE OF HEARING 20.11.2018

| Sr. No | Application/ R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
|---------------|--------------------------------------|---------------------------|--|---------------|
| 1 | 1150534/22 | Opp. No. AMD-209187 | Rajendra H. Bhansali, Ahmedabad / Mangilal Poonamchandji Jain, Halol V/s L. S. Davar & Co., New Delhi | 11.00 a.m. |
| 2 | 1147846/05 | Opp. No. AMD-193426 | A. R. Shah & Co., Ahmedabad / Surendrabhai Ratilal Patel, Khambhat V/s Remfry & Sagar, Gurgaon | 11.00 a.m. |

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| 3 | 1147823/30 | Opp. No. AMD-204264 | Jasani & Company, Rajkot / Kamruddin Isabhai Vastani, Rajkot V/s Chandrakant M. Joshi, Mumbai / Bharatkumar & Company, Surat | 11.00 a.m. |
| 4 | 1193171/16 | Opp. No AMD-186233 | Hiral C. Joshi, Mumbai V/s The acme Company, New Delhi / Agro Tech Foods Ltd., Secunderabad | 11.00 a.m. |
| 5 | 1197618/07 | Opp. No. AMD-191155 | K. C. Patel & Co., Ahmedabad / Jaysukhbhai R. Gajera, Ahmedabad V/s Mahendra P. Raval, Ahmedabad / Savalia Electricals, Ahmedabad | 11.00 a.m. |
| 6 | 1101820/18 | Opp. No. AMD-193552 | Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai | 11.00 a.m. |
| 7 | 1016856/24 | Opp. No. AMD-229694 | Superfastaction Regn. Service, Surat / Pramod Kumar Shyamlal Girdhar, Surat V/s Arjun T. Bhagat & Co., Mumbai / Girdhar Fashions Private Limited, Surat | 11.00 a.m. |
| 8 | 1193216/05 | Opp. No. AMD-203188 | Hiral C. Joshi, Mumbai V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai | 11.00 a.m. |

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| 9 | 1196763/07 | Opp. No. AMD-189113 | Tradesafe, Jamnagar / Ramniklal G. Kotecha, Kutch V/s Chandrakant M. Joshi, Mumbai | 11.00 a.m. |
| 10 | 1192242/07 | Opp. No. AMD-201427 | Tradesafe, Jamnagar / Ramniklal G. Kotecha, Kutch V/s Chandrakant M. Joshi, Mumbai | 11.00 a.m. |
| 11 | 1107681/07 | Opp. No. AMD-213461 | Rajendra R. Raval, Jamnagar / Sardarsinh L. Jadeja, Jamnagar V/s Jasani & Company, Rajkot / Decent Engineering Works, Rajkot | 11.00 a.m. |
| 12 | 1101824/22 | Opp. No. AMD-193554 | Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai | 11.00 a.m. |
| 13 | 1019493/05 | Opp. No. AMD-721563 | Rajendra R. Raval, Jamnagar / Jark Pharma Pvt. Ltd., Jamnagar V/s Raptakos Brett & Co. Ltd., Mumbai | 11.00 a.m. |
| 14 | 1105709/05 | Opp. No. AMD-166400 | K. C. Patel, Ahmedabad / Miss M.M. Patel, Navsari V/s Cadila Pharmaceuticals Ltd., Ahmedabad | 11.00 a.m. |
| 15 | 1068133/05 | Opp. No. AMD-164938 | Nanavati & Nanavati Advocates, Ahmedabad / Alembic Limited, Vadodara V/s | 11.00 a.m. |

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| | | | Usha Chandrasekhar, Mumbai / Wander Private Limited, Mumbai | |
| 16 | 1141214/10 | Opp. No. AMD-195223 | H. K. Acharya & Co., Ahmedabad / Hiran Ashwinbhai Patel, Ahmedabad V/s P. K. Arora, Agra / Rajvijay Corporation, Agra | 02.15 p.m. |
| 17 | 1070317/09 | Opp. No. AMD-258858 | Brahmbhatt & Associates, Ahmedabad / Elegant Microweb Technologies Pvt. Ltd., Ahmedabad V/s Worldwide Registration Bureau, New Delhi / Nis Sparta Ltd., Delhi | 02.15 p.m. |
| 18 | 1130875/02 | Opp. No. AMD-202644 | Subhashchandra V. Purohit, Ahmedabad / Narendra C. Shah, Ahmedabad V/s Unique Registration Service, New Delhi / Super Aquacem (India) Pvt. Ltd., New Delhi | 02.15 p.m. |
| 19 | 1142112/31 | Opp. No. AMD-231190 | H. K. Acharya & Company, Ahmedabad / Alpinik Farms, Vasad V/s Y. J. Trivedi & Co., Ahmedabad / Rashmin Majithia, Ahmedabad | 02.15 p.m. |
| 20 | 1142112/31 | Opp. No. AMD-234685 | H. K. Acharya & Company, Ahmedabad / Alpinik Farms, Vasad V/s Lall & Sethi, New Delhi | 02.15 p.m. |
| 21 | 1177399/09 | Opp. No. AMD-177656 | N. N. Prajapati, Ahmedabad / Nihir Polymers Industries, Ahmedabad V/s | 02.15 p.m. |

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| | | | Delhi Registration Service, Delhi / Rajdhani Electricals, Delhi | |
| 22 | 1157239/11 | Opp. No. AMD-232092 | Tradesafe, Jamnagar / Rajnarayan Ganeshlal Devpura, Jamnagar V/s Puri & Puri, Delhi / Dhawan Brothers, Delhi | 02.15 p.m. |
| 23 | 1167147/30 | Opp. No. AMD-208985 | Hiteshbhai P. Khut, Gondal V/s P. K. Arora, Agra / Patel & Sons, Guna (M.P.) | 02.15 p.m. |
| 24 | 1168758/02 | Opp. No. AMD-190191 | SubhashChandra V. Purohit, Ahmedabad / Rajiv S. Shah, Ahmedabad V/s Unique Registration Service, New Delhi / Super Aquacem (India) Pvt. Ltd., New Delhi | 02.15 p.m. |
| 25 | 1193131/30 | Opp. No. AMD-184989 | Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Lalji Trade Mark Co., Delhi / Shah Namkeen, Delhi | 02.15 p.m. |
| 26 | 1193131/30 | Opp. No AMD-185024 | Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s S. Mjumdar & Co., Kolkata / R. B. Trade Wings Pvt. Ltd., Kolkata | 02.15 p.m. |
| 27 | 1168132/24 | Opp. No. AMD-193500 | Rajendra H. Bhansali, Ahmedabad / Pushpadevi J. Kothari, Surat V/s Arjun T. Bhagat & Co., Mumbai / Vidhata Textiles, Mumbai | 02.15 p.m. |

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| 28 | 1123280/31 | Opp. No. AMD-239759 | Jatin Y. Trivedi, Ahmedabad / Rashmin M. Majithia, Ahmedabad V/s R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad | 02.15 p.m. |
| 29 | 1126077/05 | Opp. No. AMD-172098 | Subhashchandra V. Purohit, Ahmedabad / Stallion Laboratories Pvt. Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Gurgaon | 02.15 p.m. |
| 30 | 1123281/16 | Opp. No. AMD-223241 | Jatin Y. Trivedi, Ahmedabad / Kumkum Education Academy, Ahmedabad V/s P. K. Arora, Agra / British Institute of Spoken English, Mathura | 02.15 p.m. |
| 31 | 1610088/05 | Opp. No. AMD-744771 | Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceutical Ltd., Ahmedabad V/s VHB Life Sciences Ltd., Mumbai | 02.15 p.m. |
| 32 | 1686159/09 | Opp. No. AMD-754402 | K. C. Patel & Co. Ahmedabad / Shri Ramjiwan Jangid, Jaipur V/s Gautam & Company, Jaipur / Gopi Enterprises, Jaipur | 02.15 p.m. |
| 33 | 1686159/09 | Opp. No. AMD-754401 | K. C. Patel & Co. Ahmedabad / Shri Ramjiwan Jangid, Jaipur V/s Gautam & Company, Jaipur / Gopi Insulation, Jaipur | 02.15 p.m. |

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| 34 | 1807366/05 | Opp. No. AMD-798795 | Gautam & Company, Jaipur / Shri Sarvesh Kumar Goyal, Jaipur V/s VHB Medi Sciences Limited, Mumbai | 02.15 p.m. |
| 35 | 2342672/24 | Opp. No. AMD-819950 | Sheth & Co. Advocates, Rajkot / Dhanraj Chandmalji Jain, Surat V/s Kolkata Trade Mark Service, Kolkata / Network Industries Limited, Kolkata | 02.15 p.m. |
| 36 | 2511511/05 | Opp. No. AMD-831604 | Kedar G. Dave, Ahmedabad / Mrs. Dipal Bijal Brahmbhatt, Ahmedabad V/s D. K. Lalwani & Co., New Delhi / Candor Biotech Limited, Chndigarh | 02.15 p.m. |
| 37 | 2205171/05 | Opp. No. AMD-834745 | G. D. Bansal, Jaipur / TPPL Pharmaceuticals Pvt. Ltd., Jaipur V/s Nayan J. Rawal, Mumbai / Cadila Healthcare Ltd., Ahmedabad | 02.15 p.m. |
| 38 | 2505252/22 | Opp. No. AMD-816898 | Regal IPR Assocaites, Rajkot / Shri Dineshchandra Bachubhai Patel, Jam Kandorna V/s G. S. Rijhwani & Co., Mumbai / Tufropes Private Limited, Mumbai | 02.15 p.m. |
| 39 | 2276902/11 | Opp. No. AMD-802169 | Ms. Rajkumari R. Udhwani Advocate, Ahmedabad / Som Shiva (Impex) Limited, Ahmedabad V/s Mangla Registration Service, Delhi / Sunlight Industries, Delhi | 02.15 p.m. |

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| 40 | 1796433/35 | Opp. No. AMD-798707 | Hiral C. Joshi, Mumbai / Mrs. Neetaben Samirbhai Dave, Bhavnagar V/s M/s. Vastra Collection, Haryana | 02.15 p.m. |
| 41 | 1796433/35 | Opp. No. AMD-798708 | Hiral C. Joshi, Mumbai / Mrs. Neetaben Samirbhai Dave, Bhavnagar V/s P. K. Arora, Agra / National Textile Corporation Limited, New Delhi | 02.15 p.m. |

DATE OF HEARING 26.11.2018

| Sr. No. | Application/ R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1. | 1103186/30 | Opp. No. AMD-177552 | Ramanbhai Shivabhai Patel, Anand V/s Worldwide Registration Bureau, New Delhi | 11.00 a.m. |
| 2. | 1103385/05 | Opp. No. AMD-231146 | Nayan J. Rawal, Mumbai / Cadila Healthcare Ltd., Ahmedabad V/s Manoj G. Menda, Mumbai / Martel Hammer Pharmaceuticals Pvt. Ltd., Mumbai | 11.00 a.m. |
| 3. | 1103412/03 | Opp. No. AMD-205002 | G. D. Bansal, Jaipur / Radheyshyam Gupta, Jaipur V/s Manoj G. Menda Advocate, Mumbai / Dr. Stya Paul & Mrs. Sushma Berlia, Delhi | 11.00 a.m. |

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| 4. | 1103902/32 | Opp. No. AMD-193573 | Jatin Y. Trivedi, Ahmedabad / Piruz A. Khambatta, Ahmedabad V/s Manoj G. Menda, Mumbai / Go Go Snacks, Mumbai | 11.00 a.m. |
| 5. | 1105651/30 | Opp. No. AMD-717107 | Y. J. Trivedi & Co., Ahmedabad / Nirma Industries Ltd., Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Tata Chemicals Limited, Bombay | 11.00 a.m. |
| 6. | 1104911/30 | Opp. No. AMD-710867 | Remfry & Sagar, Gurgaon V/s M. P. Mirchandani & Co., Mumbai / Yoko Sizzlers, Mumbai | 11.00 a.m. |
| 7. | 1127137/05 | Opp. No. AMD-159686 | Vikash Rajgarhia, Ahmedabad V/s W. S. Kane & Co., Mumbai / Medley Pharmaceuticals Ltd., Mumbai | 11.00 a.m. |
| 8. | 1124939/09 | Opp. No. AMD-215984 | Chirag A. Shah, Ahmedabad / Maxcel Plast, Ahmedabad V/s Madamser & Co., New Delhi / Mex Switchgears Pvt. Ltd., Jalandhar | 11.00 a.m. |
| 9. | 1124939/09 | Opp. No. AMD-216964 | Chirag A. Shah, Ahmedabad / Maxcel Plast, Ahmedabad V/s De Penning & De Penning, Calcutta | 11.00 a.m. |

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| 10. | 515738/07 | Rect. No. AMD-260926 | Jaya A. Manghwani, Mumbai / M/s. Sensitive Industries, Rajkot V/s M/s. Madmser & Co, New Delhi / M/s Mex Switchgears Pvt. Ltd., Jalandhar | 11.00 a.m. |
| 11. | 1127133/05 | Opp. No. AMD-245345 | Vikash Rajgarhia, Ahmedabad V/s R. K. Dewan & Co., Mumbai / Dabur India Limited, Mumbai | 11.00 a.m. |
| 12. | 1148064/32 | Opp. No. AMD-191983 | Vyas Suryakantbhai Himatlal, Surat V/s Lall & Sethi, New Delhi | 11.00 a.m. |
| 13. | 1158830/30 | Opp. No. AMD-210246 | H. K. Acharya & Company, Ahmedabad / Hasmukhbhai Rambhai Patel, Ahmedabad V/s Kirthi & Co., Gobichettipalayam / Amster Products, Vellakoil | 11.00 a.m. |
| 14. | 988838/05 | Opp. No. AMD-172026 | Mr. Suresh M. Upadhyaya, Ahmedabad / Recon Healthcare Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Cheryl Laboratories Pvt. Ltd., Mumbai | 11.00 a.m. |
| 15. | 1163455/31 | Opp. No. AMD-197309 | Hitkar Pouches Pvt. Ltd., Bhilwara V/s M/s. Indus, Ahmedabad / M/s. Hitkar Ayurved Bhawan, Bhilwara | 11.00 a.m. |

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| 16. | 1147332/05 | Opp. No. AMD-203675 | M/s. Omni Pharmaceuticals, Vadodara V/s M/s. Daswani & Daswani, Kolkata / M/s. Mankind Pharma Pvt. Ltd., New Delhi | 02.15 p.m. |
| 17. | 1108391/05 | Opp. No. AMD-163034 | S. K. Marwah, Chandigarh / Hismiho Pharmaceutical Pvt. Limited, Jaipur V/s De Penning & De Penning, Chennai | 02.15 p.m. |
| 18. | 1168118/06 | Opp. No. AMD-201721 | Tradesafe, Jamnagar / Natasha Enterprise, Jamnagar V/s K. C. Patel & Co., Ahmedabad / Miraj Products Pvt. Ltd., Rajsamand | 02.15 p.m. |
| 19. | 1180734/11 | Opp. No. AMD-179545 | K. C. Patel & Co., Ahmedabad / Jitendra Devjibhai Kaila, Morbi V/s P. K. Arora, Agra / Geeta Glass Works, Firozabad | 02.15 p.m. |
| 20. | 1180283/05 | Opp. No. AMD-179446 | Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmeddabad V/s Medley Pharmaceuticals Ltd., Mumbai | 02.15 p.m. |
| 21 | 1156886/19 | Opp. No. AMD-189115 | Y. J. Trivedi & Co., Ahmedabad / Khusboo Plywoods Pvt. Ltd., Kalol V/s Puri Trade Mark Co., Ludhiana / Punjab Teak Plywood Industries, Yamunagar | 02.15 p.m. |
| 22 | 2198073/09 | OPP. No. AMD-812205 | G. D. Bansal & Associates, Jaipur / Baid Rotomoulders Pvt. Ltd., Jaipur | 02.15 p.m. |

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| | | | V/s S. Majumdar & Co., Kolkata | |
| 23 | 1113805/34 | Opp. No. AMD-237815 | Pankaj Kumar B. Sharma, Ahmedabad / Rajendra Agrawal, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Hiralal Parbhuram & Co., Sabarkantha | 02.15 p.m. |
| 24 | 1116318/05 | Opp. No. AMD-178915 | Parth Parenteral Pvt. Ltd., Kalol V/s Singh & Singh Lall & Sethi, New Delhi | 02.15 p.m. |
| 25 | 1112584/30 | Opp. No. AMD-201434 | Jatin Y. Trivedi, Ahmedabad / S.A.V. India Pvt. Ltd., New Delhi V/s Worldwide Registration Bureau, New Delhi / Kumar Dal Mill, Delhi | 02.15 p.m. |
| 26 | 1142956/05 | Opp. No. AMD-189556 | K. C. Patel & Co., Ahmedabad / Sharad Jain, Vadodara V/s Laboratories Griffon Pvt. Ltd., Calcutta | 02.15 p.m. |
| 27 | 1182526/05 | Opp. No. AMD-154541 | S. K. Marwah, Chandigarh / Elcon Drugs & Formulations Ltd., Jaipur V/s Tas & Co., Mumbai / Mahindra & Mahindra Ltd., Mumbai | 02.15 p.m. |
| 28 | 1184283/32 | Opp. No. AMD-175371 | Gadasiya Beverages, Bharatapur V/s Suresh & Co., Mumbai / Kuber Tobacco Products Pvt. Ltd., Delhi | 02.15 p.m. |

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| 29 | 1116594/05 | Opp. No. AMD-180170 | National Chemical & Pharmaceutical Works Pvt. Ltd., Ahmedabad V/s S. Majumdar & Co., Kolkata / Burnet Pharmaceuticals (p) Ltd., Kolkata | 02.15 p.m. |
| 30 | 1124384/30 | Opp. No. AMD-241992 | K. C. Patel & Co., Ahmedabad / Shree Ram Gruh Udyog, Rajkot V/s Mangla Registration Service, Delhi / Shree Ram Papads Pvt. Ltd., Bikaner | 02.15 p.m. |
| 31 | 1107812/30 | Opp. No. AMD-181250 | Sharad Agarwal, Jodhpur / Gopal Chavda, Phalodi V/s Delhi Registration Services, Delhi / Sona Spices Pvt. Ltd., Chandigarh | 02.15 p.m. |
| 32 | 1669859/25 | Opp. No. AMD-752732 | M/s. Karni Trade Marks, Surat V/s M/s. Mathur TM Services, New Delhi / M/s. Azam Rubber Products Ltd., Gorakhpur | 02.15 p.m. |
| 33 | 1669859/25 | Opp. No. AMD-753726 | M/s. Karni Trade Marks, Surat V/s M/s. Mathur TM Services, New Delhi / Mr. Mohit Bawa, New Delhi | 02.15 p.m. |
| 34 | 1655934/24 | Opp. No. AMD-744824 | Tradesafe, Jamnagar / Colorplus Cotton Private Limited, Bhilwara V/s Arjun T. Bhagat & Co., Mumbai / Arviva Industries (India) Limited, Mumbai | 02.15 p.m. |

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| 35 | 1802182/05 | Opp. No. AMD-793098 | G. D. Bansal, Jaipur / Shyam Sunder Gurhani, Sriganganagar V/s Medley Pharmaceuticals Ltd., Mumbai | 02.15 p.m. |
| 36 | 1127085/30 | Opp. No. AMD-723981 | H. K. Acharya & Co., Ahmedabad / Narendrakumar Haridas Kanani, Jamnagar V/s Y. J. Trivei & Co., Ahmedabad / Madhusudan Industries Ltd., Ahmedabad | 02.15 p.m. |
| 37 | 1694950/05 | Opp. No. AMD-742784 | Cadila Pharmaceuticals Ltd., Ahmedabad V/s India Law Services, Mumbai / Lupin Limited, Mumbai | 02.15 p.m. |
| 38 | 1783203/05 | Opp. No. AMD-764311 | G. D. Bansal, Jaipur / Torcium Biotech Pvt. Ltd., Jaipur V/s Galpha Laboratories Ltd., Mumbai | 02.15 p.m. |
| 39 | 1191669/30 | Opp. No. AMD-192265 | Maniratnam Enterprises, Unjha V/s G. S. Rijhwani, Mumbai / Kamco Chew Foods, Indore | 02.15 p.m. |
| 40 | 2709702/05 | Opp. No. AMD-889820 | Ravi Nath Mishra, Sriganganagar / Amit Kumar, Sriganganagar V/s Tyagi Certifications, Delhi / Sachin Jain, Muzaffarnagar | 02.15 p.m. |

DATE OF HEARING 27.11.2018

| Sr. No | Application/ R. T. M. No. | Opp./Rect. No. | Name of Parties | Time |
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| 1 | 1037898/30 | Opp. No. AMD-713994 | D. C. Dani & Associates, Ahmedabad / Patel Jayantibhai Ishwarlal, Ujha V/s Madamser & Co., New Delhi / Avon Cycles Limited, Ludhiana | 11.00 a.m. |
| 2 | 1014965/30 | Opp. No. AMD-732569 | Sanjay V. Purohit, Surat / Bharat Bhogilal Shah, Surat V/s Chandrakat M. Joshi, Mumbai / Bharatkumar & Company, Surat | 11.00 a.m. |
| 3. | 807313/05 | Opp. No. AMD-97396 | Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. Sushant M. Singh Associates, New Delhi / M/s. Virbac Animal Health India Private Limited, Mumbai | 11.00 a.m. |
| 4. | 1076823/05 | Opp. No. AMD-226917 | Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceutical Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon / Universal Medicare Pvt. Ltd., Mumbai | 11.00 a.m. |
| 5. | 973972/05 | Opp. No. AMD-230449 | Bharat R. Kikani, Ahmedabad V/s M. P. Mirchandani & Co., Mumbai / Aldoc Pharmaceuticals, Kota | 11.00 a.m. |
| 6. | 1093937/05 | Opp. No. AMD-224421 | Jatin Y. Trivedi, Ahmedabad / Meghmani Industries Limited, Ahmedabad | 11.00 a.m. |

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| | | | V/s Chandrakant M. Joshi, Mumbai / Sulphur Mills Ltd., Mumbai | |
| 7. | 1068808/25 | Opp. No. AMD-189108 | Rajendra H. Bhansali, Ahmedabad / Kamleshkumar Shantilal Danani, Ahmedabad V/s Hybo Hindustan, Mumbai | 11.00 a.m. |
| 8. | 1003644/30 | Opp. No. AMD-713909 | Y. J. Trivedi & Co., Ahmedabad / Nirma Industries Ltd., Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai | 11.00 a.m. |
| 9. | 466526/24 | Rect. No. AMD-223435 | Rajendra H. Bhansali, Ahmedabad / Rohit Kumar, Surat V/s Pavan S. Godiawala, Ahmedabad / Balar Synthetics Private Limited, Bhilwara | 11.00 a.m. |
| 10. | 1064618/05 | Opp. No. AMD-194549 | G. D. Bansal, Jaipur / M. B. Goyal, Jaipur V/s De Penning & De Penning, Gurgaon | 11.00 a.m. |
| 11. | 1069171/05 | Opp. No. AMD-229076 | Dev & Dev Co., Ahmedabad / Kanailal Lalubhai Soni, Bhavnagar V/s Usha A. Chandrasekhar, Mumbai / Hilary Thomas Vaz, Goa | 11.00 a.m. |
| 12. | 1079296/05 | Opp. No. AMD-716445 | Dr. Bhagwandas Bothra, Rajasthan V/s Sun Pharmaceutical Industries Ltd., Mumbai | 11.00 a.m. |

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| 13. | 1049335/05 | Opp. No. AMD-194539 | Hiral C. Joshi, Mumbai / Vaidya Ghanshyam Jivram Vyas, Gondal V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai | 11.00 a.m. |
| 14. | 1096136/12 | Opp. No. AMD-169229 | Loyal Registration Services, Delhi / Premlata Akar, Jaipur V/s Sanjay P. Gogia, Ludhiana / Pratap Cycle Industries, Ludhiana | 11.00 a.m. |
| 15. | 1065071/24 | Opp. No. AMD-229860 | Superfastaction Registration Service, Surat / Pawan Kumar Mahabir Prasad Agarwal, Surat V/s Worldwide Registration Bureau, New Delhi / Sanskriti Apparels Pvt. Ltd., Delhi | 11.00 a.m. |
| 16. | 1065071/24 | Opp. No. AMD-227784 | Superfastaction Regn. Service, Surat / Pawan Kumar Mahabir Prasad Agarwal, Surat V/s Y. J. Trivedi & Co., Ahmedabad / Sanskriti, Ahmedabad | 02.15 p.m. |
| 17. | 772951/31 | Opp. No. AMD-727959 | J. T. Trivedi & Associates, Ahmedabad / Shree Gaytri Sing Chana Centre, Himmatnagar V/s Delhi Registration Service, Delhi / KRBL Limited, Delhi | 02.15 p.m. |
| 18. | 2821573/11 | Opp. No. AMD-851676 | Ilaben Girishbhai Idharia, Ahmedabad V/s Puthran & Associates, Chennai / K. G. Denim Limited, Tamilnadu | 02.15 p.m. |

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| 19. | 1051145/05 | Opp. No. AMD-166261 | Tradesafe, Jamnagar / Ashok Odhavji Patel, Morbi V/s Law & Prudence, Mumbai / R. S. Champalal Vijaychand Sariya, Mumbai | 02.15 p.m. |
| 20. | 1118134/05 | Opp. No. AMD-246848 | M/s. Tradesafe, Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Haryana | 02.15 p.m. |
| 21. | 1118135/05 | Opp. No. AMD-189854 | M/s. Tradesafe, Jamnagar / Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Gurgaon | 02.15 p.m. |
| 22. | 581200/05 | Opp. No. AMD-207574 | M/s. Tradesafe, Jamnagar / Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Gurgaon | 02.15 p.m. |
| 23 | 1082729/05 | Opp. No. AMD-236259 | Vikash Rajgarhia, Ahmedabad V/s International Trade Mark Bureau, Mumbai / Lupin Limited, Mumbai | 02.15 p.m. |
| 24. | 930983/20 | Opp. No. AMD-710194 | Madamser & Co., New Delhi / Rosecoir Foam (p) Ltd., Bhiwadi V/s Vivek Aggarwal, Delhi / Co Co International Ltd., Delhi | 02.15 p.m. |

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| 25. | 733278/07 | Opp. No. AMD-233716 | M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Kitchen-Wares India, Rajkot V/s M/s. Chandrakant & Co., Mumbai / M/s. Gurukripa Appliances, Mumbai | 02.15 p.m. |
| 26. | 1039870/24 | Opp. No. AMD-234139 | S. Suriyanarayanan, Surat / Rohit Chandralal Kalani, Surat V/s Superfastaction Regn. Services, Surat / Sonia Silk Mills Pvt. Ltd., Surat | 02.15 p.m. |
| 27 | 1042549/31 | Opp. No. AMD-190771 | Jatin Y. Trivedi, Ahmedabad / Rashmin M. Majithia, Ahmedabad V/s S. K. Agarwal & Co., Agra / Rising Sun Food Products (p) Ltd., Agra | 02.15 p.m. |
| 28. | 1042549/31 | Opp. No. AMD-194064 | Jatin Y. Trivedi, Ahmedabad / Rasmin M. Majithia, Ahmedabad V/s G. S. Rijhwani & Co., Mumbai / Shewaram Rajkumar, Indore | 02.15 p.m. |
| 29 | 1042549/31 | Opp. No. AMD-192368 | Jatin Y. Trivedi, Ahmedabad / Rasmin M. Majithia, Ahmedabad V/s Suresh & Co., Mumbai / Som Fragrances Pvt. Ltd., Kanpur | 02.15 p.m. |
| 30. | 557049/03 | Rect. No. AMD-261689 | Raval & Co., Ahmedabad / Chhogalal Motilal Maru, Bharuch V/s Parker & Parker, Mumbai / Memon Detergent, Baroda | 02.15 p.m. |

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| 31. | 557049/03 | Rect. No. AMD-261576 | Raval & Co., Ahmedabad / Chhogalal Motilal Maru, Bharuch V/s Durga Soap Factory, Bharuch | 02.15 p.m. |
| 32. | 1751917/17 | Opp. No. AMD-757508 | Gautam & Company, Jaipur / Aaram Plastics Pvt. Ltd., Jaipur V/s G. D. Bansal & Associates, Jaipur / Rathi Irrigation Pvt. Ltd., Jaipur | 02.15 p.m. |
| 33 | 1314499/09 | Opp. No. AMD-205921 | Shreeji Consultant, Ahmedabad / Nitinbhai Khimjibhai Makadia, Surat V/s G. S. Rijhwani & Co., Mumbai / R. G. Cable Industries, Jaipur | 02.15 p.m. |
| 34 | 1314499/09 | Opp. No. AMD-205923 | Shreeji Consulant, Ahmedabad / Nitinbhai Khimjibhai Makadia, Surat V/s G. S. Rijhwani & Co., Mumbai / Solanki Industries, Mumbai | 02.15 p.m. |
| 35 | 1314499/09 | Opp. No. AMD-205920 | Shreeji Consulant, Ahmedabad / Nitinbhai Khimjibhai Makadia, Surat V/s G. S. Rijhwani & Co., Mumbai / Sri Rajendra Marketing Pvt. Ltd., Mumbai | 02.15 p.m. |
| 36 | 1202407/05 | Opp. No. AMD-257874 | Cadila Pharmaceuticals Ltd., Ahmedabad V/s G. Ramji, Chennai / Neumed Labs, Chennai | 02.15 p.m. |

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| 37 | 1278406/19 | Opp. No. AMD-187446 | Y. J. Trivedi & Co., Ahmedabad / Binay Kumar Jalan, Kalol V/s B.R. Sharma, Haryana / Star Plyboards Ltd., Yamunanagar | 02.15 p.m. |
| 38 | 1325368/31 | Opp. No. AMD-257245 | D. C. Dani & Associates, Ahmedabad / Nipaben Jayantilal Parikh, Mansa V/s Hiral C. Joshi, Mumbai / Krishidhan Seeds Ltd., Jalna | 02.15 p.m. |
| 39 | 447700/30 | Rect. No. AMD-171754 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s New Ramdev Masala Factory, Ahmedabad | 02.15 p.m. |
| 40 | 447700/30 | Rect. No. AMD-183037 | M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s Mr. Rakesh Arvindbhai Patel, Ahmedabad | 02.15 p.m. |
